NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/221/2016

NAME OF THE PETITIONER(S) : S. John Rose

NAME OF THE RESPONDENT(S) : The Tamil Nadu Mercantile Bank Limited

UNDER SECTION

: 111 of the CA 1956 / 59 of the CA 2013

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. S.V. Shyan Kaathile.

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T. SATHLYAMOOKTIKI

Councy for opplicen

ORDER

Counsels for both the parties are present. Counsel for the Petitioner submitted that the person who is to be impleaded as Respondent is no more and sought time to file an Application giving the names of deceased legal heirs. At request, time is enlarged. Put up on 31.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

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MEMBER (JUDICIAL)